

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

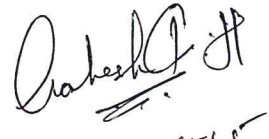
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 142/BB/ 2017	-	For compliance	Rule-6 of IB	R.L. Steel & Energy Ltd. Vs Intertec Forge Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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#. MAHESH KUMAR
9986609545

Advocate for
Corporate Debtor


9986609545

ORDER

Counsel for Petitioner is present. He has filed memo along with report obtained from Postal Department that, Demand Notice was served on the Corporate Debtor. He reported that, he has complied all objections. Therefore, Notice is ordered to be issued to Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on Corporate Debtor and to file proof of service. Meanwhile, the Counsel is further directed to comply Section 9(3)(b) of I & B Code. List it on 23/02/2018.


Member (T)


Member (J)